(4,6)

Declaration of Assets and Liabilities

Year 2024-2025

I, Kumar Niraj Bhushan, Son of Late Bibhuti Bhushan, aged 48 years (APPROX), belonging to Bihar Legislative Assembly, Patna Service and presently working as Office Attendant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No		Self	Spouse Name(S) Maya kumari	Dependant- 1 Name Aayu Aanand	Dependant- 2 Name	Dependant- 3 Etc. Name
(i)	Cash	25,000/-	40,000/-	80,000/-	NIL.	NIL.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Financial 33,55,000/- tions And PNB SB A/c 1,35,000/-			NIL.	NIL.
(iii)	Bonds, Debentures and Shares in companies		NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.		NIL.	NIL.	NIL.	NIL.
(v)	Motor Vehicles (details of make, etc.)			NIL.	NIL.	NIL.
(vi)	details of weight and value) Graph (Approx) Silver 130 gms. (Approx)		430 gms. GOLD (Approx) Silver 450 gms. (Approx) Daimond. 0.5 carat	70 gms. GOLD (Approx)	NIL.	NIL.
(vii)	Other assets, Such as values of Claims / interests		NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr No		Self	Spouse Name(S		CANADA STATE OF THE STATE OF TH	
(i)	- Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL.	NIL.	NIL.	Name NIL.	NIL.
(ii)	- Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	d NIL.	NIL.	NIL.	NIL.	, NIL.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	Shop. No- 01,Area 16.5 x44.9, Shop. No- 02, Area 16.5x 22.6, Shop. No- 03, Area 16.5x 44.9, Shop. No- 04, Area 16.5 x22.6,and three flat 1380 sft. each flat comes through (khangi batwara) status under construction location khagaul road patna.		NIL.	NIL.
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
)	Others (such as nterest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

⁽²⁾ I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

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Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	NIL.	NIL.	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	
	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL	
(1.)	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESMENT YEAR 2024-2025 PAN NoAMFPB0487R	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL .	NIL	
C.	(iv) Property Tax Personal Detail	NIL	NIL	

CDE/CDE/DD AND A		
GPF/CPF/PRAN No.		110062012975
Gender	:-	M (M/F)
Date of Birth	:-	
		0 2 0 8 1 9 7 6 (DD/MM/YYYY)
Class/Group	:-	C (A/D/C)
Cadre	:-	(A/B/C)
		Office Attendant, (B L A)
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	Begusarai
T hough, de l		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Kumeer Nizaij Bhushom

Name of Employee: Kumar Niraj Bhushan

Place: PATNA Designation: Office Attendant

Date: ..11/02/2025 Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.